## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 110 ANSWERED ON 20<sup>TH</sup> JULY, 2023

#### **ENCROACHMENT ON HIGHWAYS**

#### 110. SHRI DILESHWAR KAMAIT:

#### Will the Minister of ROAD TRANSPORT & HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

### be pleased to state:

- (a) whether the Government is aware of the fact that hotels, vegetable sellers, etc. on National Highways are encroaching the land near roads which is affecting the flow of traffic and increasing cases of road accidents
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government has issued any directions to States to remove such encroachments which falls under their jurisdiction and if so, the details thereof; and
- (d) the other steps being taken by Government to make NHs obstruction free and also for smooth movement of traffic thereon?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

(a) to (c) Yes, Sir. There are instances of permanent and temporary encroachments on National Highways(NHs) Right of Way(RoW) at

different places particularly in urban/built up areas. Removal of encroachments on NHs RoW are done as per provisions of the Control of National Highways (Land and Traffic) Act, 2002. The implementing agencies of MoRT&H carry out drive on periodical basis to remove encroachments from NHs RoW in coordination with district administration.

(d) MoRTH has taken several measures for hassle free traffic movement on NHs such as capacity upgradation of existing NHs as per traffic demand, construction of ROBs/RUBs/flyovers/underpasses/ overpasses for traffic segregation, adequate road safety measures for safety and guidance of traffic, etc.

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